

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST
Central Zonal Bench
Suchna Bhawan, IIIrd Floor, Arera Hills

Date: 11th February, 2016

TIME: 10.30 hrs. to 13.15 hrs.

14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Original Application No. 25/2016(CZ) (M.A.No.98/16)	Lalit Kishore Gupta Vs. State of Rajasthan & 8 Ors.	Mr. Rohit Sohgaora, Adv.	
2.	Appeal No. 54/2015(CZ) (M.A.No.843/15) (M.A.No.56/16)	Shiv Kumar Vs. SEIAA & 2 Ors.	Mr. Shantanoo Saxena, Adv.	
FOR DEFECT				
3.	Original Application No. 13/2016(CZ)	Vijayraj Sharma Vs. State of M.P. & 4 Ors.	Mr. Siddharth Singh, Adv. Mr. Santosh Sharma, Adv.	
FOR HEARING				
4.	Original Application No. 117/2014 (CZ) (M.A. No.356/14)	Dr. Subhash C. Pandey (<i>Sewage Water Irrigation</i>) Vs. Union of India & 8 Ors.	Dr. Subhash C. Pandey, Applicant in person Ms. Swapnil Gupta Adv. Mr. Shevindu Joshi Adv. Mr. Om S. Shrivastav, Adv. for R-1 Mr. Yadvendra Yadav, Adv. for R-2 Mr. Ayush Dev Bajpai, Adv for R-3 Mr. Sachin K. Verma, Adv. For R-5,7 Mr. Rajesh Kumar Shukla, Adv. Ms. Parul Bhadoria, Adv.	
5.	Original Application No. 12/2016(CZ)	Gautam Sarkar Vs. B.H.E.L. & Anr.	Mr. Neel Choudhary, Adv.	
6.	Original Application No. 05/2016(CZ)	Balwant Singh Raghuvanshi Vs. Bhopal Incinerator Ltd. & Ors.	Mr. Dharamveer Sharma, Adv.	
7.	Original Application No. 11/2015 (CZ)	Kishore Samrite (<i>Copper Mining</i>) Vs. M/s Hindustan Copper Ltd. & 10 Ors.	Mr. R.S. Verma Adv. Mr. Om Shankar Shrivastav, Adv. Mr. Sachin K. Verma, Adv. Mr. Yadvendra Yadav, Adv. Mr. R.K.Sanghi, Adv. Mr. Shreyraj Saxena, Adv.	

8.	Original Application No. 07/2016(CZ) (M.A.No.46/16)	Ramesh Agrawal Vs. Chhatisgarh Environment Conservation Board & Ors.	Mr. Saurabh Sharma, Adv.	
9.	Original Application No. 121/2015(CZ)	Mulayam Singh Vs. State of M.P. & 9 Ors.	Mr. Rohit Sharma, Adv. Mr. Purushaindra Kaurav, Adv. Ms. Parul Bhadoria, Adv.	
10.	Original Application No. 196/2014 (CZ)	Rashmi Singh Vs. National Thermal Power Corporation Ltd. & 8Ors.	Mr. Ritwick Dutta, Adv. Mr. Rahul Choudhary, Adv. Mr. Om Shankar Shrivastava Adv. For R-MoEF Ms. Parul Bhadoriya Adv. Mr. V.K.Choudhary, Adv. Mr. Shantanoo SaxenaAdv.	
11.	Original Application No. 195/2014(CZ)	Sanjeev Dutta & Anr. Vs. National Thermal Power Corporation Ltd. & 9 Ors.	Mr. Ritwick Dutta, Adv. Mr. Rahul Choudhary, Adv. Mr. Om Shankar Shrivastava Adv. for R-5,6 Mr. Santanoo Saxena, Adv.	
12.	Original Application No. 47/2015(CZ) (M.A.No.624/15)	Deepak Tiwari Vs. Municipal Corporation Sagar & 6 Ors.	Mr. Shivendu Joshi, Adv. Mr. Yadavendra Yadav, Adv. Mr. Ayush Dev Bajpai, Adv. Mr. Shantanoo Saxena, Adv. Mr. Purushaindra Kaurav, Adv. Ms. Parul Bhadoria, Adv. Mr. Sachin K. Verma, Adv.	